

implementation of the Protocol will result in the exchange of 111 Indian enclaves in Bangladesh with 51 Bangladesh enclaves in India and demarcation of boundary in the three pending segments and preserve *status quo* on territories in adverse possession. The Protocol is subject to ratification by the Governments of the two countries and shall enter into force on the date of exchange of Instruments of Ratification. During the visit of the Prime Minister to Bangladesh, the two sides resolved to complete the ratification process and implement the Agreement expeditiously.

Import of Uranium

351. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether any agreement for the import of Uranium was signed with South Africa in the India, Brazil, South Africa (IBSA) summit;
- (b) if so, the details thereof; and
- (c) country's requirements of Uranium in the Twelfth Five Year Plan and the amount out of these requirements that needs to be imported?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) Does not arise.

(c) Imported Uranium can be used only in IAEA safeguarded reactors. For the remaining reactors, indigenous uranium is used. The long term agreement for uranium procurement entered with Kazakhstan and Russia and procurement plans at hand will meet the uranium requirements of safeguarded reactors. Augmentation of uranium mining and milling domestically will enable to meet the requirements of non-safeguarded reactors.

Discussion with Bangladesh on water and border issues

352. SHRI T.M. SELVAGANAPATHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government held discussion with Government of Bangladesh on water and border issues;
- (b) if so, the details thereof;
- (c) the response received by Government from the Bangladesh counterpart in this regard; and
- (d) whether Government had left the need to make further rounds of talks with Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (d) During the visit of the Home Minister to Bangladesh on July 29-30, 2011, a Coordinated Border Management Plan was signed between India and Bangladesh. During the visit of the Prime Minister to Bangladesh from September 06-07, 2011, the two sides noted with satisfaction the signing of the Coordinated Border Management Plan and expressed confidence that it would enhance cooperation between the border guarding forces of the two countries, and enable them to manage the identified vulnerable areas with a view to preventing criminal activities, illegal movement, acts of violence and loss of lives along the border area. They directed the concerned agencies to implement the Plan immediately. The two sides also welcomed progress on the principles and modalities of interim agreements on sharing of waters of Teesta and Feni Rivers on a fair and equitable basis. They directed the concerned officials to work towards concluding the agreements at the earliest.

Reviewing of nuclear policy

353. SHRI MOHD. ALI KHAN: Will the Minister of PRIME MINISTER be pleased to state:

- (a) whether there is a call for India's review of nuclear policy with US and other countries in the Twelfth Plan; and
- (b) if so, the details thereof;

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) No, Sir. However, India is committed to expand the nuclear power programme in the Twelfth Five Year plan. The overall programme will include setting up of nuclear power plants with international cooperation.

Sanctioned staff strength in Ministry

354. SHRI AMBETH RAJAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of total sanctioned staff strength in the Ministry, group-wise *i.e.* Group A to Group D;
- (b) the number of jobs earmarked for Scheduled Caste/Scheduled Tribes category as per Government of India's reservation policy out of the total strength; and
- (c) the reasons, for the staff strength not being in accordance with the reservation policy of Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) :